

(b) the estimated loss caused thereby in each affected State / Union Territory;

(c) the Central assistance sought by each State/ Union Territory and the amount actually released;

(d) the State /Union Territory visited by the Central Team (s) in this regard; and

(e) the follow-up action taken on the reports of the Central Team (s)?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b). Details of places affected by floods during the current year and estimated loss

are being collected.

(c) to (e). The States of Jammu & Kashmir, Kerala, Orissa, Madhya Pradesh, Uttar Pradesh and Tamil Nadu have submitted Memoranda seeking additional Central assistance of Rs. 215.28 crores, Rs. 534.00 crores, Rs. 125.46 crores, Rs. 9.00 crores, Rs. 318.74 crores and Rs. 530.04 crores respectively for relief measures in the wake of floods during the current year. A Central Team visited the affected areas in Jammu & Kashmir to assess the flood situation.

The following advance releases have been made from the Central share of Calamity Relief Fund (CRF) to the State Governments for relief measures:

	<i>Name of State</i>	<i>(Rs. in Crores)</i>
1.	Jammu & Kashmir	6.75
2.	Kerala	17.4375
3.	Madhya Pradesh	6.9375
4.	Uttar Pradesh	26.64
5.	Tamil Nadu	21.9375

Increase in prices Of fertilizers

613. SHRI SRIKANTA JENA:
 PROF. UMMAREDDY VENKATESHWARLU:
 SHRI V. DHANJAYA KUMAR:
 DR. P. R. GANGWAR:
 SHRI C. K. KUPPUSWAMY:
 SHRI CHANDRA JEET YADAV:
 SHRI R. SURENDER REDDY:
 SHRI CHITTA BASU:
 SHRI ARJUN CHARAN SETHI:
 SHRI BAPU HARI CHAURE:

SHRI JANARDAN MISRA:
 SHRI K. V. THANGKABALU:
 SHRI BALRAJ PASSE:
 SHRI NITISH KUMAR:
 SHRI MANIKRAO HODLAYA GARIT
 SHRIMATI DIPIKA H. TOPIWALA:
 SHRI MOHAN SING(DOERIA):
 DR. LAXMINRAYAN PANDEYA:
 PROF. RITA VERMA:
 SHRI SOBHANDRESWARA RAO VADDE:

DR. MOHADEEPAK SIGNH
SHAKYA:

SHRI ANNA JOSHI:

SHRI INDRAJEET GUPTA:

SHRI MANORANJAN SUR:

SHRIMATI KESHRBAI

SONAJIKSHIRSAGAR:

DR. KRUPASINDHU BHOI:

SHRISATYAGOPAL MISRA:

SHRI P.C. THOMAS:

SHRI ARVIND TRIVEDI:

SHRI MANORANJAN

BHAKTA:

SHRI PARASRAM BHARD-

WAJ:

fertilizers before and after the decontrol;

(c) the likely impact of this increase on the consumption of fertilizers and production of foodgrains;

(d) whether the small and marginal farmers in the country are also overburdened by this sudden increase in the prices of fertilizers; and

(e) if so, the steps proposed to be taken by the Government to provide adequate relief to these farmers at the earliest?

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the prices of some fertilizers have been hiked following the decontrol of their prices;

(b) if so, the prices of various kinds of

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) The prices of the phosphatic and potassic fertilizers have gone up after their decontrol w.e.f. 25th August, 1992.

(b) Details are given below:

Product	Before Decontrol	After Decontrol*
Di-Ammonium Phosphate(DAP)	4680	7800-8100
Muriate of Potash (MOP)	1700	5476-6490
Complexes		
12: 32: 16	2750	6732
10: 26:26	2500	6800-6903
20: 20: 0	2050-2200	6446
15: 15:15	1800	6080
23: 23: 03600	6483	
17: 17: 17	2200	3570

* as reported by some of the State Governments.

(c) to (e). In order to cushion the impact of increase in price of decontrolled fertilizers, Government announced a concession of Rs. 1,000/- to be given directly to the farmers as a result of which these fertilizers have been made available by the State Governments at lesser prices. A sum of Rs. 340 crores has been sanctioned to meet this requirement. The State Governments have also been Additionally sanctioned a sum of Rs. 500 crores in all for taking up special schemes for small and marginal farmers which are infrastructure and investment related. Adequate flexibility has been given to the State Governments which includes provision for States to enhance support to small and marginal farmers in the availability of decontrolled fertilizers.

Expenditure On Foreign Tours

614. SHRI RAM SINGH KASHWAN:
SHRI N.K. BALIYAN:
SHRI OSCAR FERNANDES:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the expenditure incurred on foreign tours by officials of the Ministry during 1991-92;

(b) the details of such expenditure during 1989-90 and 1990-91, and

(c) the steps taken or proposed to be taken to reduce such expenditure?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Rs. 630734/-

(b) Rs. 486440/- and Rs. 341227/- respectively.

(c) A ban exists on foreign tours except for those related to commercial or aid negotiations.

[*Translation*]

Water In DDA Colonies.

615. SHRI RAM KRISHNA
KUSMARIA;
SHRI DEVI BUX SINGH:
SHRI MATI BHAVNA
CHIKHLIA:
SHRI RATILAL VERMA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority has not provided water so far in various colonies developed since 1985;

(b) if so, the details of such colonies;

(c) the time by which water is likely to be provided in these colonies?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). DDA reports that it has provided water in the areas developed by DDA except for 2 housing pockets:

(i) Co-op. Group Housing Society (CGH) area Chilla Dallupura.

(ii) C.G.H.S. area, Vikaspuri.

(c) DDA reports that as regards CGHS area, Chilla Dallupura, water shall be provided through tube-wells as soon as electric connections is made available by DESU. For CGHS area Vikaspuri, water shall be supplied only open MCD provides water for these areas.

Marginal Farmers

616. SHRI RAJESH KUMAR:
SHRIMATI SHEELA
GAUTAM: